

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION No. 1011
TO BE ANSWERED ON 13.02.2025

Irregularities under CAMPA in Maharashtra

1011. SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of funds allocated to the State of Maharashtra and utilization thereof under the head 'Compensatory Afforestation Fund Management and Planning Authority' (CAMPA) during last three years and current;
- (b) whether Government has conducted any ground survey of the afforestation being done under the CAMPA in Maharashtra;
- (c) whether Government has conducted any study about the authenticity of figures being presented regarding afforestation in Maharashtra under said programme; and
- (d) whether Government has any information regarding irregularities committed under above scheme in Maharashtra?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) The National Compensatory Afforestation Fund Management and Planning Authority (National CAMPA) has transferred Rs. 5,033.37 crore to the Government of Maharashtra from 2019-20 till 31.01.2025. State Compensatory Afforestation Funds are available in the public account of the State Government. These funds are utilised as per the approved Annual Plan of Operation (APO) for creation of compensatory afforestation and carry out related afforestation and forest conservation activities as per the provisions of the Compensatory Afforestation Fund Act, 2016 and Rules made therein. As per the information received from the State of Maharashtra, the details of financial outlays approved in the APOs of last three years and the current year of Maharashtra State CAMPA, the details of funds released by the State Government to the forest department and utilization under the head are as follows:

(Rs. in crore)

Year	Amount as per sanctioned APO	Fund released by State Government	Amount utilised
2021-22	688.27	487.50	422.43
2022-23	708.11	448.68	399.91
2023-24	597.57	417.32	421.15
2024-25	720.32	216.96	212.00

(b) and (c) As per the information received from Maharashtra, the monitoring and evaluation of the afforestation works are done through the periodic internal evaluation by

evaluation wing of Maharashtra Forest Department. Besides the Internal Evaluation, a Third-Party Evaluation of the CAMPA works is carried out periodically.

(d) As per the information received from Maharashtra no irregularities have been reported in the CAMPA works.
